

9. Leasing of land to M/s. Hindustan Organic Chemicals Limited for creation of storage facilities for Class "B" and "C" Liquid Chemicals.
10. Land has been leased to various parties at various major ports for creation of new storage facilities/warehouses.
11. Leasing of Transit Shed at Visakhapatnam Port to M/s. Tinnu Oils and Chemicals Limited, Bombay for setting up mechanical cargo handling facilities, etc.

Creation of Dry Dock, ship Repair Facilities and ship Breaking

12. Setting up a floating dry dock and ship repair facilities at Mormugao Port by M/s. Western Indian Shipyard Limited.
13. Setting up of ship repair facilities at Madras Port by M/s. Chowkhani International Limited.
14. Land allotted to M/s. Western India Maritime Division for setting up of Ship Breaking Yard.

Leasing of Equipment by Port from Private Sector

15. Container Handling equipment taken on lease by Jawaharlal Nehru Port Trust.
16. Container handling equipment at Bombay Port.
17. Hiring of Tugs at Visakhapatnam Port.

Capital Dredging From Funds Provided by Oil Companies

18. Capital Dredging at New Mangalore Port Trust funded by M/s. MRPL.

Creation of Fresh Berths

19. Creation of crude handling and POL product facilities for M/s. MRPL's Refinery at New Mangalore Port. Funding of project arranged by M/s. MRPL through SCICI.
20. Virtual jetty by IOC at Kandla.
21. Virtual jetty by HPCL at Kandla.
22. Approval to M/s. Reliance for construction of Asia Bulk Terminal off Goa Coast.
23. Liquid jetty at Kandla through IFFCO.
24. Creation of LPG facility at New Mangalore Port through HPCL.
25. Creation of off shore stackyard and berth (OSB) off Mormugao Coast.

Issues with Bangladesh

1488. SHRI K.P. SINGH DEO :
SHRI ISWAR PRASANNA HAZARIKA :

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) the bilateral issues pending for discussion with Bangladesh;

(b) whether he had discussed those issues during his last visit to Dhaka;

(c) if so, the details and the outcome thereof, issue-wise;

(d) whether any high level talks are proposed to be held to settle the bilateral issues pending since long; and

(e) if so, the steps taken in that direction?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL) : (a) The outstanding issues with Bangladesh pending for settlement include sharing of waters of the major common rivers, repatriation of Chakma refugees to Bangladesh, illegal immigration from Bangladesh, insurgency-related developments and further expansion of cultural commercial and economic cooperation including transport linkages. The Government remains committed to the maintenance of friendly and cooperative relations with Bangladesh.

(b) and (c). The External Affairs Minister visited Dhaka from September 6-9, 1996. All issues in our bilateral relations were discussed. To further promote Indo-Bangladesh trade, the External Affairs Minister, while in Dhaka, announced that the Government would grant fourteen categories of exports from Bangladesh 50% tariff concessions across the board. It was also decided to expedite action on demarcation of the land boundary and exchange of enclaves. On the Chakma issue, in response to an invitation conveyed by India, the Bangladesh side has conveyed that a high-powered delegation would visit Tripura to interact with the refugees and encourage them to return to their homes. The two sides have agreed to further strengthen cooperation in border management and to curb undesirable activities. A Joint Committee of Experts has been formed to look into the issue of sharing of Ganga waters and both sides have reiterated their intention of arriving at an agreement on a fair and equitable sharing before the onset of the next dry season.

(d) and (e). Shri Jyoti Basu, Chief Minister of West Bengal is visiting Dhaka from November 27 to December 1, 1996. On behalf of the Prime Minister, External Affairs Minister, during his visit to Dhaka, has extended an invitation to the Bangladesh Prime Minister to visit India.

Crash of IAF Fighter Aircrafts

1489. SHRI RAJIV PRATAP RUDY :
DR. M. JAGANNATH :
SHRI V.M. SUDHEERAN :
SHRI PRAMOD MAHAJAN :
SHRI PINAKI MISRA :
SHRI MADHAVRAO SCINDIA :

Will the Minister of DEFENCE be pleased to state:

(a) whether a MIG aircraft of the IAF had crashed near Neraiti of Sonipur district, Assam in October 1996;